

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 209**  
**(IB)-860(ND)2020**

**IN THE MATTER OF:**

**Surya Deal Trade Private Limited**

...

**Applicant/Petitioner**

**Versus**

**Vipul Limited**

...

**Respondent**

**Under Section: 7 of IBC Code,2016**

**Order delivered on 19.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotify this case on 07.05.2021.**



**T.S. Singh  
(Court Officer)**